

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA-RANCHI 'e-COURT', KOLKATA  
[Virtual Court Hearing]**

**Before Shri Rajpal Yadav, Vice-President  
&  
Dr. Manish Borad, Accountant Member**

**I.T.A. No. 59/RAN/2022  
Assessment Year: 2017-2018**

***A.V. Builders,.....Appellant  
Sri Vinay Kumar Jalan,  
M/s. O.P. Jalan And Associates,  
Consultants LLP,  
48, Cart Sarai Road, Upper Bazaar,  
Ranchi-834001, Jharkhand  
[PAN: AALFA6664M]***

***-Vs.-***

***Principal Commissioner of Income Tax,....Respondent  
Ranchi,  
Central Revenue Building,  
Main Road, Ranchi-834001, Jharkhand***

**Appearances by:**

*No one, appeared on behalf of the assessee*

*Shri Rinku Singh, CIT, D.R., appeared on behalf of the  
Revenue*

Date of concluding the hearing : May 30, 2023

Date of pronouncing the order : May 31, 2023

**ORDER**

**Per Dr. Manish Borad, Accountant Member:-**

This appeal at the instance of assessee for assessment year 2017-18 is directed against the order of ld. Principal Commissioner of Income Tax, Ranchi dated 30.03.2022, which is arising out of the order under

section 143(3) of the Act dated 13.12.2019 framed by DCIT, Circle-1, Ranchi.

2. The Partner of the assessee-Company has moved an application dated 05.04.2023 seeking the permission of the Bench to withdraw this appeal. Since the ld. D.R. has no objection in this regard, the permission as sought by the Partner of the assessee-Company is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on May 31<sup>st</sup>, 2023.

**Sd/-**  
**(Rajpal Yadav)**  
**Vice-President(KZ)**

**Sd/-**  
**(Manish Borad)**  
**Accountant Member**

**Kolkata, the 31<sup>st</sup> day of May, 2023**

*Copies to :(1) A.V. Builders,  
Sri Vinay Kumar Jalan,  
M/s. O.P. Jalan And Associates,  
Consultants LLP,  
48, Cart Sarai Road, Upper Bazaar,  
Ranchi-834001, Jharkhand*

*(2) Principal Commissioner of Income Tax,  
Ranchi,  
Central Revenue Building,  
Main Road, Ranchi-834001, Jharkhand*

- (3) *Commissioner of Income Tax* ,
  - (4) *The Departmental Representative*
  - (5) *Guard File*
- TRUE COPY

*By order*

*Assistant Registrar  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

**Laha/Sr. P.S.**